

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO. 775#
ANSWERED ON 05.02.2026

PROMOTION OF TOURISM

775# SHRI AMAR PAL MAURYA:
SHRI SADANAND MHALU SHET TANAVADE:
SHRI JAGGESH:
SHRI SUBHASH BARALA:
SMT. REKHA SHARMA:
DR. DINESH SHARMA:
SMT. KIRAN CHOUDHRY:
SHRI SHAMBHU SHARAN PATEL:

Will the Minister of **TOURISM** be pleased to state:

- (a) the key measures taken to strengthen tourist safety and confidence, including coordination with State and local authorities;
- (b) the measures taken to promote digital tourism services, integrated platforms and technology-enabled visitor facilities;
- (c) the reforms, including policy or regulatory interventions made to improve the ease and affordability of travel for domestic and international tourists; and
- (d) whether the Ministry has evaluated the impact of these measures on tourist arrivals, satisfaction and overall regional growth and if so, the details thereof?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): Safety and Security of tourists is essentially a State subject. However, the Ministry of Tourism has been continuously taking up the matter with all the State Governments and Union Territory (UT) Administrations for setting up of dedicated Tourism Police to strengthen on-ground safety mechanism for tourists. With the efforts of Ministry of Tourism, the State Governments /UT's viz Telangana, Andhra Pradesh, Delhi, Goa, Karnataka, Kerala, Maharashtra, Himachal Pradesh, Jammu and Kashmir, Madhya Pradesh, Odisha, Punjab, Rajasthan, Sikkim and Uttar Pradesh have deployed tourist police.

As a part of the Ministry's continuous endeavors to make travel for tourists safe and secure, the Ministry of Tourism has set up a 24x7 Multi-Lingual Tourist Helpline on the toll free number 1800111363 or on a short code 1363 in 12 Languages including 10 international languages for domestic and foreign tourists to provide support service in term of information relating to travel in India and to offer appropriate guidance to tourists in distress, while travelling within India.

Ministry of Tourism has been periodically requesting all State Governments and Union Territories for availing the benefits of the 'Safe Tourism Destination for Women' under

Nirbhaya fund which can be utilized for projects specifically designed to improve the safety and security of women tourists.

The Ministry of Tourism along with all stakeholders, including the Tourism Departments of all States and UTs, have adopted the 'Code of Conduct for Safe & Honorable Tourism' which is a set of guidelines to encourage tourism activities to be undertaken with respect to basic right like dignity, safety and freedom from exploitation of both tourists and local residents, in particular, women and children.

With a view to bring in more transparency, accountability and improved service delivery, the Ministry of Tourism introduced an online system of receiving, processing and conveying/ granting approvals for classification of accommodation units and recognition of Tourism Service Providers. Applications can be filed at the portal of National Integrated Database of Hospitality Industry (NIDHI+), i.e. nidhi.tourism.gov.in. This online process has also been integrated with payment gateway.

Effective and adequate connectivity is one of the important aspect for developing a tourist destination. Ministry of Tourism is working very closely with Ministry of Civil Aviation for improving the air connectivity to important tourist destinations and to lesser known/new destinations with high potential. It has coordinated with Ministry of Civil Aviation under their Regional Connectivity Scheme (RCS-Udan) and sharing the Viability Gap Funding (VGF) amount for the 53 tourism routes identified for this purpose.

At present there are fourteen sub-categories of e-visa (i.e. e-Tourist Visa, e-Business Visa, e-Medical Visa, e-Conference Visa, e-Medical Attendant Visa, e-Ayush Visa, e-Ayush Attendant Visa, e-Student Visa, e- Student Dependent Visa, e-Transit Visa, e- Mountaineering Visa, e- Film Visa, e- Entry Visa and e- Production Investment Visa). e-Visa scheme is now available to the nationals of 175 countries. e-Visa is valid for entry through 38 designated Airports, 16 designated seaports and 02 land ports.

The Ministry has not undertaken a dedicated impact study specifically examining the impact of these measures on tourist arrivals, satisfaction, or overall regional growth.
